

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF HKMEDIAGO SOLUTIONS INDIA PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	HKMEDIAGO SOLUTIONS INDIA PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	20/02/2006
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies ("ROC") – Bangalore, Karnataka.
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200KA2006PTC038540
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	5M/655, GROUND FLOOR, OMBR LAYOUT, BANASWADI, BANGALORE NORTH, BANGALORE, KARNATAKA, INDIA, 560043
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	18 th March 2024.
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR, AUTHORISATION FOR ASSIGNMENT (AFA) Validity	CS SRINIVAS THATIKONDA Insolvency Professional No. IBBI/IPA-002/IP-N00631/2018-2019/11886 Flat No. 006, Nanda Ashirwad Apartments No.1, Canara Bank Colony, 2nd Main, Chandra Layout, Bengaluru-560 072, Karnataka, India. Land Line: +91 80 23390132 Mob: +91 9538869662 E-Mail: srinivas@srinivasthatikonda.com AFA Valid upto 06/11/2024
8	LAST DATE FOR SUBMISSION OF CLAIMS	17 th April 2024

Notice is hereby given that HKMEDIAGO SOLUTIONS INDIA PRIVATE LIMITED has commenced voluntary liquidation on Monday, 18th March 2024.

The stakeholders of HKMEDIAGO SOLUTIONS INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 17th April 2024 to the liquidator at the address mentioned against item 7.

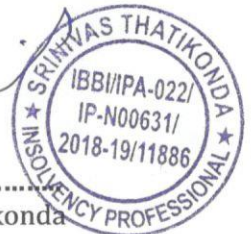
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 18th March, 2024

Place: Bangalore

Srinivas Thatikonda
Liquidator



OTLNK RAILWAY

ce No.BE-29-2023-24-

OT-32

ed, on behalf of the
la, Invites E-Tenders for
k:

work Approx. Value

Rs. 2,01,58,656/-

of substations over

on for one year.

submission of bids :

Hrs. on 05-04-2024

on: www.ireps.gov.in

for any corrigendum till closing date

nal Electrical Engineer

Bengaluru

NR/2023-24

SWR SWRRY SWRRY

ESTERN RAILWAY

TICE No. 07/MYS/2024

14-03-2024

ed, on behalf of the

la, Invites E-Tenders for

rks:

ork Approx. Value

Rs. 2,39,81,641/-

n: Protection works for

ng between Km.99/650-

th sides with Boulder

in between Harpanhalli-

Rs. 3,27,48,592/-

o drainage arrangements

ad in RUB No.35A, 123A

ur-Rayadurg Section in

Divisional Engineer/

-Division.

improvements to drainage

nd approach road in RUB

ur-Chikjajur Section and

in Chikjajur-Rayadurg

Assistant Divisional

durga Sub-Division.

improvements to Retaining

ach road in RUB No.12A

ur-Rayadurg Section in

Divisional Engineer/

-Division.

improvements to drainage

nd approach road in RUB

en Chikjajur-Rayadurg

stant Divisional Engineer/

-Division.

stone Rs. 3,30,98,670/-

and Strengthening of

etting between Chikjajur-

and Chikjajur-Sasalu

1: Assistant Divisional

radurga Sub-Division.

one arch Bridge Nos.7, 9,

en Chikjajur-Rayadurg

Rs. 1,12,36,220/-

to various staff amenities

ungalows 9 Nos (10/A,

9, 22, 23, 24, 25) in VRC

(Balance work).

or submission of bids:

0 Hrs. on 05-04-2024

g on: www.ireps.gov.in

onal Engineer / Co-Ordination

WR/2023-24

Mysuru

way-SWR SWRRY SWRRY

Last Date of Submission of e-bid Online: 22.04.2024 UPTO 15:00 Hrs.
For Further details of the project, please visit our website www.rda.indianrailways.gov.in
or on e-procurement portal www.tenderwizard.in/RLDA under the heading 'e-tender'
For any clarifications, may please contact:-

Joint General Manager/ Project/SBC M: 959117887 jgmpsb@rda.railnet.gov.in	Chief Project Manager/SBC M: 9361591387 cpmbangalore@rda.railnet.gov.in	Mr. Sulabh Goyal General Consultant M: 9899911835 sulabh.goel@in.sy.com	For e-bid queries- Mr. Suraj Singh M: 95996 53865 suraj@tenderwizard.com
--	---	--	---

Note:- Any Corrigendum or Addendum shall be published only on above mentioned websites. JGM/Tender, (M) 9900114988

**कार्यपालक अभियंता का कार्यालय,
पथ निर्माण विभाग, पथ प्रमंडल,
सरायकेला-खरसावो
“स्थगन सूचना”**

पथ निर्माण विभाग, पथ प्रमंडल, सरायकेला-
खरसावो द्वारा आमंत्रित Tender Reference No. RCD
/SERAIKELLA/34 दिनांक 13.03.2024 तथा पी०आर०
संख्या-PR 322764 Road (23-24):D द्वारा प्रकाशित
निविदा को अपरिहार्य कारणों से स्थगित किया जाता है ।

कार्यपालक अभियंता,
पथ निर्माण विभाग, पथ प्रमंडल,
सरायकेला-खरसावो
PR 323085 Road(23-24).D

**FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
HKMEDIAGO SOLUTIONS INDIA PRIVATE LIMITED**

1 NAME OF CORPORATE PERSON	HKMEDIAGO SOLUTIONS INDIA PRIVATE LIMITED
2 DATE OF INCORPORATION OF CORPORATE PERSON	20/02/2006
3 AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies ("ROC") - Bangalore, Karnataka.
4 CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200KA2006PTC038540
5 ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	5M/655, GROUND FLOOR, OMBR LAYOUT, BANASWADI, BANGALORE NORTH, BANGALORE, KARNATAKA, INDIA, 560043
6 LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	18th March 2024.
7 NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR, AUTHORISATION FOR ASSIGNMENT (AFA) Validity	CS SRINIVAS THATIKONDA Insolvency Professional No. IBBI/PA-002/IP-N00631/2018-2019/11886 Flat No. 006, Nanda Ashirwad Apartments No.1, Canara Bank Colony, 2nd Main, Chandra Layout, Bengaluru-560 072, Karnataka, India. Land Line: +91 80 23390132 Mob: +91 9538869662 E-Mail: srinivas@srinivasthatikonda.com AFA Valid upto 06/11/2024
8 LAST DATE FOR SUBMISSION OF CLAIMS	17th April 2024

Notice is hereby given that HKMEDIAGO SOLUTIONS INDIA PRIVATE LIMITED has commenced voluntary liquidation on Monday, 18th March 2024.
The stakeholders of HKMEDIAGO SOLUTIONS INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 17th April 2024 to the liquidator at the address mentioned against item 7.
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
Submission of false or misleading proofs of claim shall attract penalties.

Date : 18-March-2024
Place : Bangalore
Sd/-
Srinivas Thatikonda
Liquidator

there are no claims, right, title and interest by anybody and my client will proceed for completion of sale transaction and thereafter no claims will be considered.

SCHEDULE

All that piece and parcel of the Plot bearing No. 7, BBMP Form-B, bearing Serial No. 5989, PID No. 46/4-7 formed in Sy. No. 46/4, situated at Begur Village, Begur Hobli, Bangalore South Taluk, Presently, comes under BBMP Limits, measuring East to West 30 Ft, North to South 40 Ft total measuring 1200 Sq. Ft and bounded on the : East by : Property of Padmavathi, West by : Site No. 6, North by : Private property, South by: Road.

MANJUNATHA & ASSOCIATES
K. N. MANJUNATHA CHARY, ROOPA. B, & B.N. JAGADISH KUMAR, Advocates, # 96, 1st Floor, 1st Main, 4th Cross, Maruthi Nagar, Madivala, Bangalore- 68, Mob: 9845965626, 7406090832
Bangalore, Date : 18-03-2024

EAST COAST RAILWAY

e-Tender Notice No. STCVSKP-TEI-AIT-OT112, Dtd.: 07.03.2024

Name of work: SUPPLY, INSTALLATION, DESIGN & COMMISSIONING OF ALTERATION IN EXISTING ELECTRONIC INTERLOCKING (DISTRIBUTED) OF M/S MEDHA SERVO DRIVES PVT. LTD. AT JEYPORE (JYP) & KARAKAVALASA (KVLs) STATIONS, M/S MEDHA SERVO DRIVES PVT. LTD. (CENTRALISED) AT MANABAR (MVF) & JARATI (JRT) STATIONS, M/S SIEMENS RAIL AUTOMATION PVT. LTD. AT PADUA (PFU) & BODDAVARA (BDVR) STATIONS, M/S KYOSAN INDIA PVT. LTD. AT SUKU (SVX) STATION IN CONNECTION WITH DOUBLING BETWEEN KOTTAVALASA (KTV)-KIRANDUL (KRDL) SECTION IN KK LINE INCLUDING UTILITY SHIFTING (LC GATE, CABLES, LOCATION BOXES, OTHER SIGNALLING & TELECOMMUNICATION GEARS INFRINGING NEW LINE IN STATION SECTION) AT JEYPORE, MANABAR, KARAKAVALASA, JARATI, PADUA, BODDAVARA & SUKU STATIONS IN WALTAIR DIVISION OF EAST COAST RAILWAY.

Approx cost of the work : ₹ 10,95,21,889.25, EMD/Bid Security: ₹ 6,97,600/-, Completion period of the work : 24 Months.

Tender closing date & time : at 1500 hrs. of 08.04.2024.

No manual offers sent by Post/Courier/Fax or in person shall be accepted against such e-tenders even if these are submitted on firm's letter head and received in time. All such manual offers shall be considered invalid and shall be rejected summarily without any consideration.

Complete information including e-tender documents of the above e-tender is available in website www.ireps.gov.in. The prospective tenderers are advised to revisit the website 15 (Fifteen) days before the date of closing of tender to note any changes/ corrigenda issued for this tender. The tenderers/bidders must have Class-III Digital Signature Certificate and must be registered on IREPS portal. Only registered tenderer/ bidder can participate on e-tendering.

The tenderers should read all instructions to the tenderers carefully and ensure compliance of all instructions including check lists, para 3.1 (additional check-list) of tender form (Second sheet) Annexure-1 of chapter 2 of Tender documents.

Dy. Chief Signal & Telecom Engineer
PR-130/CG/23-24 (Construction), Koraput

Registrar,
IASST



ATION



by founder chairman of Auden
den School, Hari Kumar N, was
ool report. Swathi K N., vice-

MELA

International Public School
'IPS Fun and Learn Mela'. The
naugurated in the presence
Vivek Girigowda, principal
arake, academic head Bharati
nd vice-principal Aparna
There was a diverse range of
with something captivating to
e English, Kannada, and Hindi

MONY



chestrated a series of informal
their seniors. Aishwarya DKS
uest. Principal Liju P Alex, was
e lessons on the importance of

ntact Raghavendra Desai:
sai.rnb@thehindu.co.in

ವಿಷ ಸೇವಿಸಿ ಆತ್ಮಹತ್ಯೆಗೆ ಪ್ರೇಮಿಗಳು ಯತ್ನ

ಹೊಳೆನರಸೀಪುರ: ಮನೆಯಲ್ಲಿ ಮದುವೆಗೆ ನಿರಾಕರಿಸಿದರು ಎಂಬ ಕಾರಣಕ್ಕೆ ಮನನೊಂದ ಪ್ರೇಮಿಗಳು ಸೋಮವಾರ ವಿಷ ಕುಡಿದು ಆತ್ಮಹತ್ಯೆಗೆ ಯತ್ನಿಸಿದ್ದಾರೆ. ಯುವಕ ಮೃತಪಟ್ಟು.

» ಯುವಕ
ಸಾವು,
ಬದುಕುಳಿದ
ಯುವತಿ

ಯುವತಿ ಪ್ರಾಣಾಪಾಯದಿಂದ ಪಾರಾಗಿದ್ದಾಳೆ. ನಗರನಹಳ್ಳಿ ಗ್ರಾಮದ ರಾಜು (21) ಮೃತ. ರಂಗನಹಳ್ಳಿ ಗ್ರಾಮದ 18 ವರ್ಷದ ಯುವತಿಗೆ ಅಸ್ವತ್ತೆಯಲ್ಲಿ ಚಿಕಿತ್ಸೆಗೆ ನೀಡಲಾಗುತ್ತಿದೆ ಎಂದು ಪೊಲೀಸ್ ಅಧಿಕಾರಿಗಳು ತಿಳಿಸಿದ್ದಾರೆ.



ಲೈಂಗಿಕ ಸಮಸ್ಯೆ ದಿವ್ಯದ ನಂ.1 ಸೆಕ್ಸಾಲಜಿಸ್ಟ್

100% ಗ್ಯಾರಂಟಿ - ಯಾವುದೇ ಅಡ್ಡಪರಿಣಾಮಗಳಿಲ್ಲ. ಇಂದ್ರಿಯವನ್ನು 7-8 ಇಂಚು ಉದ್ದ, 3-4 ಇಂಚು ದಪ್ಪ ಲೈಂಗಿಕ ಸಮಯವನ್ನು 20-30 ನಿಮಿಷ ಹೆಚ್ಚಿಸುತ್ತದೆ.

ಶಿಕ್ಷಣ ಸ್ವಲ್ಪ. ಸರ ದೌರ್ಲೋಪವನ್ನು ಬಾಳುವವರಿಗೆ ಹೋಗಲಾಡಿಸುವುದು. 21 ಲೀಡರ್ 75 ವರ್ಷದವರಗೆ ರಾಮಲಾಜಂದರ ಜಿಂಜಿ.

ಖಂಡಿಯನ್ ಆಯುರ್ವೇದ
ಈ ಕೂಡಲೇ ಲೆರ ಮಾಡಿ: ಕರ್ನಾಟಕದ ಲಭ್ಯ

ಬೆರ ರೂ. 2100/-, 2625/-, 3150/-, 5250/-
9740159227

ಸ್ವಯಂಚ್ಛ ರೈಲ್ವೆ G2

ಇ-ಟೆಂಡರ್ ಸೂಚನೆ ಸಂ.:
BE-29-2023-24-OT-32

ಈ ಕೆಳ ಸಹಕಾರರು, ಧಾರವಾಡ ರಾಜ್ಯಪಂಚಾಯತ್ ಪರವಾಗಿ ಕೆಳಗಡೆ ನೀಡಿರುವ ಕಾಮಗಾರಿಗೆ ಇ-ಟೆಂಡರ್‌ಗಳನ್ನು ಆಹ್ವಾನಿಸಿದ್ದಾರೆ:

ಕಾಮಗಾರಿಯ ವಿವರ: ಅಂದಾಜು ಮೌಲ್ಯ
ಬೆಂಗಳೂರು ವಿಭಾಗದಲ್ಲಿ ಒಂದು ರೂ. 2,01,58,656/- ವರ್ಷದ ಅವಧಿಗೆ ಸರ್ವೆ-ಸ್ಟೇಷನ್‌ಗಳ ಕಾರ್ಯ ಚಟುವಟಿಕೆ, ಸ್ಟಿಪೆಂಡ್ & ನಿರ್ವಹಣಾ ಕಾರ್ಯಗಳು.

ಬಿಡ್‌ಗಳನ್ನು ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ:
05.04.2024, 15:00 ಗಂಟೆಯವರೆಗೆ

ಬಿಡ್‌ಗಳನ್ನು ಪಡೆಯಲು www.reps.gov.in ಗೆ ಲಾಗ್ ಆನ್ ಆಗಿ ಕೊನೆಯ ದಿನಾಂಕದ ಹದಿನಾರನೇ ದಿನದ ಮೊದಲ ಮಧ್ಯಾಹ್ನ 12:00 ಗಂಟೆಯವರೆಗೆ

ವಸತಿ ವಿಭಾಗೀಯ ಎಲೆಕ್ಟ್ರಿಕಲ್ ಇಂಜಿನಿಯರ್
PUB/760/AAD/PRB/SWR/2023-24 ಬೆಂಗಳೂರು

South Western Railway - SWR | SWRRLY | SWRRLY

ಖಾತಾ ಪತ್ರ ಕಳೆದಿದೆ

ಶ್ರೀ ಸುರೇಶ್ ಅವರ ಮಗ ಕಾರ್ತಿಕೇಶ್ ಸುರೇಶ್ 39 ವರ್ಷ, ಹಾಗೂ ನನ್ನ ಧರ್ಮಪತ್ನಿಯಾದ 37 ವರ್ಷ ವಯಸ್ಸಿನ ಶೀತಲ್ ಎಲ್. ನಾವು ಈ ಮೂಲಕ ಪ್ರಮಾಣೀಕರಿಸುವುದೇನೆಂದರೆ, ನಂ.173, 2ನೇ ಮಹಡಿ, 12ನೇ ಮುಖ್ಯರಸ್ತೆ, ಕೋರಮಂಗಲ ಹೆಚ್.ಎಸ್.ಆರ್ ಲೇಔಟ್ 5ನೇ ಸೆಕ್ಟರ್, ಬೆಂಗಳೂರು-560034 ಇಲ್ಲಿ ವಾಸವಿರುತ್ತೇವೆ. ನಾವು, ಗಟ್ಟಿಹಳ್ಳಿ ಗ್ರಾಮ, ಸರ್ಜಾಪುರ ಹೋಬಳಿ, ಆನೇಕಲ್ ತಾಲ್ಲೂಕು, ಇಲ್ಲಿ ಸಂಖ್ಯೆ-75ರ ನಿವೇಶನವನ್ನು ಹೊಂದಿರುತ್ತೇವೆ. ಸದರಿ ಮನೆಯ ಖಾತಾ ನಂ.ಕಂ.ಅ(ಪ)/75/ಗ/ಟ್ರಾಕ್ ೯/18-19 ಆಗಿದ್ದು, ದಿನಾಂಕ:02.01.2019 ರಂದು ಪಡೆದಿರುತ್ತೇವೆ. ಈ ನಿವೇಶನಕ್ಕೆ ಸಂಬಂಧಿಸಿದ ಬಿಡಿಎ ಖಾತೆ ಕಳೆದ ಒಂದು ತಿಂಗಳ ಹಿಂದೆ ನಾವು ಮನೆಯ ಖಾತಾ ಮಾಹಿತಿ ವೇಳೆಯಲ್ಲಿ ಕಳೆದು ಹೋಗಿರುತ್ತದೆ. ಈ ಕುರಿತು ಪೊಲೀಸ್ ಠಾಣೆಯಲ್ಲಿ ದಿ:15.03.2024 ರಂದು (ದೂರು ಸಂಖ್ಯೆ:0976256/2024) ದೂರು ದಾಖಲಿಸಿರುತ್ತೇವೆ. ಯಾರಿಗಾದರೂ ಈ ಖಾತೆ ಸ್ಥಳದ ಮೇಲ್ಕಂಡ ವಿಳಾಸಕ್ಕೆ ಅಥವಾ ಪೊಲೀಸ್ ಠಾಣೆಗೆ ತಿಳಿಸಬೇಕಾಗಿ ಮನವಿ.

ಸಾರ್ವಜನಿಕ ಪ್ರಕಟಣೆ

ನನ್ನ ಕಡ್ಡಿದಾರರಾದ ಶ್ರೀ ತಿರುಕೆ ಮರಿಕಂಠರಯ್ಯ ಗೋಪಾಲ್ ಜಿನ್.ಆರ್. ಮರಿಕಂಠರಯ್ಯ, ವಯಸ್ಸು 65 ವರ್ಷ, ವಾಸ: ನಂ. 82, ಎಸ್.ಹಿ.ಯು.ಆರ್ ರಸ್ತೆ, ಅಹಿರ್‌ಗಂಜಿ ಟೌನ್, ಬೆಂಗಳೂರು-560034 ಕೆಂಪ್, ಯುನೈಟೆಡ್ ಕಿಂಗ್‌ಡಮ್, ವಾಸಿಯಾದ ಇವರು ದಿನಾಂಕ: 16.03.2024 ರಂದು ಸರ್ವೆಕ್ಟೇಟ್ ನಂ. IN-KA59369512874150W, ರಂತೆ ಜನರಲ್ ಫರ್ವ್ ಅಪಾರ್ಟ್‌ಮೆಂಟ್ ಅವರಿಗೆ ಸಂಬಂಧಿಸಿದ ಕೆಲಸಕಾರ್ಯಗಳನ್ನು ನಿರ್ವಹಿಸಲು ಮತ್ತು ಅವರ ಹೆಸರಿನಲ್ಲಿರುವ ಸ್ವತ್ತಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ ವ್ಯವಹಾರವು ಅವರ ಸಹೋದರನಾದ ಬಿ ಎಮ್ ಮುರಳಿ ಜಿನ್.ಆರ್ ಮರಿಕಂಠರಯ್ಯರವರ ಹೆಸರಿಗೆ ಜಿಪಿಎ ಯನ್ನು ಮಾಡಿ ಕೊಟ್ಟಿರುತ್ತಾರೆ. ಅದಾಗಿ, ಸದರಿ ಪ್ರಸ್ತುತ ನನ್ನ ಕಡ್ಡಿದಾರರು ಅವರ ಕೆಲವು ವೈಯಕ್ತಿಕ ಕಾರಣಗಳಿಂದ ಸದರಿ ಜಿಪಿಎ ಯನ್ನು ಈ ಸಾರ್ವಜನಿಕ ಪ್ರಕಟಣೆ ನೀಡುವುದರ ಮೂಲಕ ರದ್ದುಗೊಳಿಸುತ್ತಾರೆ. ಆದ ಕಾರಣ ನನ್ನ ಕಡ್ಡಿದಾರರಿಗೆ ಮತ್ತು ಅವರ ಸ್ವತ್ತಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ ಮೇಲ್ಕಂಡ ಬಿ ಎಮ್ ಮುರಳಿ ಜಿನ್.ಆರ್ ಜಿಪಿಎ ಮೂಲಕ ಇನ್ನು ಮುಂದೆ ಯಾರಾದರೂ ವ್ಯವಹಾರ ನಡೆಸಿದ ಪಕ್ಷದಲ್ಲಿ ಅದು ಉಚಿತವಾಗುವುದಿಲ್ಲ ಮತ್ತು ಅದಕ್ಕೆ ಅವರೇ ಅನು ಹೊಣೆಗಾರರಾಗಿರುತ್ತಾರೆಯೇ ಹೊರತು ನನ್ನ ಕಡ್ಡಿದಾರರಿಗೂ ಅದಕ್ಕೂ ಯಾವುದೇ ರೀತಿಯ ಸಂಬಂಧವಿರುವುದಿಲ್ಲ ಎಂದು ತಿಳಿಸುವ ಮೂಲಕ ಈ ಸಾರ್ವಜನಿಕ ಪ್ರಕಟಣೆ ನೀಡುತ್ತಿದ್ದಾರೆ.

ಶ್ರೀ ರಾಘವೇಂದ್ರ .ಜಿ, ವಕೀಲರು
ನಂ.100, ಹೇ ಮುಖ್ಯರಸ್ತೆ, ಲೋವರ್ ಪ್ಲಾಟ್‌ನ ಅರ್ಜಿಡ್ ಸದಾಶಿವನಗರ, ಬೆಂಗಳೂರು-560003.
ಮೊಬೈಲ್: 9743672483

ಅಸಲಿ

₹10 ಕೋಟಿ

■ ವಿಜಯವಾಣಿ ಸುದ್ದಿಜಾಲ ನಕಲಿ ವಜ್ರಗಳನ್ನು ಅಸಲಿ ಯತ್ನಿಸಿದ ನಾಲ್ವರನ್ನು ಕೆಂಪೇಗಲ ನಿಲ್ದಾಣ ಠಾಣೆ ಪೊಲೀಸರು ಬಂಧಿಸಿ ಮೂಲದ ಲಕ್ಷೀ ಮೇರೆಗೆ ಆರೋಪಿಗಳಾದ ರವಿ ಅಹಮದ್ ಮತ್ತು ಅಬ್ದುಲ ಬಂಧಿಸಲಾಗಿದೆ ಎಂದು ಅಧಿಕಾರಿಗಳು ತಿಳಿಸಿದ್ದಾರೆ. 14ರ ಮಧ್ಯಾಹ್ನ 3.30ಕ್ಕೆ ಲ್ಯಾಪ್ ಕರೆ ಮಾಡಿ ವ್ಯವಹಾರ ವಿಮಾನ ನಿಲ್ದಾಣದ 15ರ ಬೆಳಿಗ್ಗೆ ರವಿ ತಿಳಿಸಿದ್ದಾನೆ. ತಂದೆ ಬೆಳಿಗ್ಗೆ ನಾಗೇಂದ್ರ ಮತ್ತು ರಾಮಕುಮಾರ್ ಲಕ್ಷೀನಾರಾಯಣ್ ಬಂದಿದ್ದರ ತಾಜ್ ಹೋಟೆಲ್ 40ರ ಯೋಜ್ವಲ ತಂಗಿರವ ವಿಚಾರ ಮತ್ತು ಅವರ ಸ್ನೇಹಿತರು ಪಡೆದಿದ್ದರು. ಆರೋಪಿ ರವಿ ಅಶೀರ್ವಾದ ಪಡೆದಿದ್ದಾನೆ. ಬಳಿಕ ಹೋಟೆಲ್‌ನ ಪ್ರತ್ಯೇಕ ಕಡೆ ಕುಳಿತು

PUBLIC NOTICE

The General Public are hereby notified client Smt. Soniya R and Sri. Srinivas intend to purchase the below mentioned property from its owners Smt. S. Usha Saravana, residing at no. 8, 1st cross, 3 dasappa layout, Rammurthy Nagar, Bangalore. The public are hereby informed that the above property is being sold by the client over this Schedule property by in institutions, authority etc., have objections, or claiming any right, title and of what so ever nature on the schedule are hereby summoned or required to the same along with supporting documents or to my office within Seven (7) days from of this publication, otherwise the sale will be completed without any reference to any such purported claim or which shall be deemed to have been in all intents and purposes.

SCHEDULE PROPERTY
All that piece and parcel of SITE NO. 12, no. 111/4, Measuring East to west 30 feet to South 40 feet totally measuring 1200 sq. ft. situated at Kowdenahalli at Ramamurthy Nagar, K.R. Puram, Bengaluru North Taluk under BBMP limits, Bengaluru and the bounded on the;
East by: Site no. 11, West by: Site no. 111/4, Measuring East to west 30 feet to South 40 feet totally measuring 1200 sq. ft. situated at Kowdenahalli at Ramamurthy Nagar, K.R. Puram, Bengaluru North Taluk under BBMP limits, Bengaluru and the bounded on the;
North by: Site no. 03, South by: Road.
Address for service:
K. ANIL KUMAR, B.A.L., LL.B., ADV NO. 16, 6TH MAIN ROAD, GANDHINAGAR, BANGALURU-560009. Mob: 99454 anilkumarklaw14@gmail.com

ವಿಜಯವಾಣಿ CLASSIFIED

ಕೆಲಸ ಖಾಲ್ತಿ ಇದೆ
ಬಂದ ದಿನವೇ ಕೆಲಸ
(ಮಾರ್ಕೆಟಿಂಗ್ ಅಲ್ಲ)
ಕರ್ನಾಟಕದಾದ್ಯಂತ MNC ಕಂಪನಿಗಳಿಗೆ 7th, SSLC, PUC, ITI Anywhere ಯಾವುದೇ ಅನಿರೀಕ್ಷೆ

ಅರ್ಜಿ ನಮೂನೆ ಎ
ಸಾರ್ವಜನಿಕ ಫೋರಂ
ಭಾರತೀಯ ದಿವಾಳಿ ಮತ್ತು ದಿವಾಳಿ ಮಂಡಳಿಯ ನಿಯಮ 14 (ಪ್ರಮುಖವಾಗಿ ದಿವಾಳಿ ಪ್ರಕ್ರಿಯೆ) ನಿಯಮಗಳು, 2017 ರ ಅಡಿಯಲ್ಲಿ
ಹೆಚ್‌ಕೆಮೀಡಿಯಾಗೋ ಸೋಲ್ಯೂಷನ್ಸ್ ಇಂಡಿಯಾ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಕಂಪನಿಯ ಪಾಲುದಾರರ ಗಮನಕ್ಕೆ

1 ಸಾಂಸ್ಥಿಕ ವ್ಯಕ್ತಿಯ ಹೆಸರು	ಹೆಚ್‌ಕೆಮೀಡಿಯಾಗೋ ಸೋಲ್ಯೂಷನ್ಸ್ ಇಂಡಿಯಾ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್
2 ಸಾಂಸ್ಥಿಕ ವ್ಯಕ್ತಿಯ ಸಂಯೋಜಿಸಿದ ದಿನಾಂಕ	20/02/2006
3 ಸಾಂಸ್ಥಿಕ ವ್ಯಕ್ತಿಯ ಅಧಿಕೃತಗೊಳಿಸಿದ ಸಂಯೋಜಿಸಿದ / ನೋಂದಾಯಿಸಿದ ಅಧಿಕೃತ ಅಧಿಕಾರಿ	ಕಂಪನಿಗಳ ರಿಜಿಸ್ಟ್ರಾರ್ (ಆರ್.ಒ.) - ಬೆಂಗಳೂರು, ಕರ್ನಾಟಕ
4 ಸಾಂಸ್ಥಿಕ ಗುರುತಿನ ಸಂಖ್ಯೆ/ಸಾಂಸ್ಥಿಕ ವ್ಯಕ್ತಿಯ ಸಂಖ್ಯೆ ಹೊಣೆಗಾರಿಕೆ ಗುರುತಿನ ಸಂಖ್ಯೆ	U72200KA2006PTC038540
5 ಸಾಂಸ್ಥಿಕ ವ್ಯಕ್ತಿಯ ನೋಂದಾಯಿಸಿದ ಕಛೇರಿ ಮತ್ತು ಪ್ರಧಾನ ಕಛೇರಿ ವಿಳಾಸ (ಯಾವುದೇ ಇದ್ದರೆ)	5ಎಂ/655, ನೆಲಮಹಡಿ, ಒಂಬಿಆರ್ ಲೇಔಟ್, ಬಾಣಸವಾಡಿ, ಬೆಂಗಳೂರು ಉತ್ತರ. ಬೆಂಗಳೂರು, ಕರ್ನಾಟಕ, ಇಂಡಿಯಾ, 560043
6 ಸಾಂಸ್ಥಿಕ ವ್ಯಕ್ತಿಯ ದಿವಾಳಿಪತ್ರ ಪ್ರಾರಂಭ ದಿನಾಂಕ	18.03.2024
7 ಲಿಕ್ವಿಡೇಟರ್ ಹೆಸರು, ವಿಳಾಸ, ಇ-ಮೇಲ್ ವಿಳಾಸ, ದೂರವಾಣಿ ಸಂಖ್ಯೆ, ಸೋಂಪೆ ಸಂಖ್ಯೆ	ಸಿಎಸ್ ಶ್ರೀನಿವಾಸ್ ತಟಕೋಡ Insolvency Professional ನಂ. ಪದವಿ/ಇಸಿಎ-002/ಇಸಿಎ-00631/2018-2019/11886 ಫ್ಲಾಟ್ ನಂ. 006, ನಂದ ಆರ್ಟ್‌ವರ್ಕ್ ಅಪಾರ್ಟ್‌ಮೆಂಟ್, #1, ಕನಾ ಬ್ಲಾಕ್ ಕಾಂಪ್ಲೆಕ್ಸ್, 2ನೇ ಮುಖ್ಯ, ಚಂದ್ರಾ ಲೇಔಟ್, ಬೆಂಗಳೂರು-560072 ಕರ್ನಾಟಕ, ಇಂಡಿಯಾ. Land Line: +91 80 23390132 Mob: +91 953869662 E-Mail: srinivas@srinivassthatikonda.com AFA Valid upto 06/11/2024
8 ಹಕ್ಕುಗಳನ್ನು ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ	17.04.2024

ಹೆಚ್‌ಕೆಮೀಡಿಯಾಗೋ ಸೋಲ್ಯೂಷನ್ಸ್ ಇಂಡಿಯಾ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಕಂಪನಿಯ ಮಾರ್ಚ್ 18, 2024 ರಂದು ಸಂಯೋಜಿಸಿದ ದಿವಾಳಿ ಪ್ರಕ್ರಿಯೆಯನ್ನು ಪ್ರಾರಂಭಿಸಿದೆ ಎಂದು ಈ ಮೂಲಕ ಸೂಚಿಸಲಾಗುತ್ತದೆ.
ಹೆಚ್‌ಕೆಮೀಡಿಯಾಗೋ ಸೋಲ್ಯೂಷನ್ಸ್ ಇಂಡಿಯಾ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ಕಂಪನಿಯ ಪಾಲುದಾರರು ತಮ್ಮ ಹಕ್ಕನ್ನು ಪೂರೈಸಲು ಒಟ್ಟು 17, 2024 ಒಳಗೆ ಅಥವಾ ಒಟ್ಟು 17, 2024 ರಂದು ಕಂಪನಿಯ ಲಿಕ್ವಿಡೇಟರ್‌ಗೆ ರವಾನೆ ಮಾಡಿದ ಸೂಚಿಸಿದ ವಿಳಾಸಕ್ಕೆ ಲಿಖಿತ ರೂಪದಲ್ಲಿ ನೀಡಬೇಕೆಂದು ಈ ಮೂಲಕ ಸೂಚಿಸಲಾಗುತ್ತದೆ.
ಕಂಪನಿಯ ಸಾಲದಾರರು ತಮ್ಮ ಹಕ್ಕುಗಳ ಪೂರೈಕೆಯನ್ನು ಎಲ್ಲಾ ಸಂದರ್ಭಗಳಲ್ಲಿ ಸೂಚಿಸಿದ ಮಾರ್ಚ್ 17, 2024 ರಂದು ಕಂಪನಿಯ ಲಿಕ್ವಿಡೇಟರ್‌ಗೆ ರವಾನೆ ಮಾಡಿದ ಸೂಚಿಸಿದ ವಿಳಾಸಕ್ಕೆ ಲಿಖಿತ ರೂಪದಲ್ಲಿ ನೀಡಬೇಕೆಂದು ಈ ಮೂಲಕ ಸೂಚಿಸಲಾಗುತ್ತದೆ.
ಕಂಪನಿಯ ಸಾಲದಾರರು ತಮ್ಮ ಹಕ್ಕುಗಳ ಪೂರೈಕೆಯನ್ನು ಎಲ್ಲಾ ಸಂದರ್ಭಗಳಲ್ಲಿ ಸೂಚಿಸಿದ ಮಾರ್ಚ್ 17, 2024 ರಂದು ಕಂಪನಿಯ ಲಿಕ್ವಿಡೇಟರ್‌ಗೆ ರವಾನೆ ಮಾಡಿದ ಸೂಚಿಸಿದ ವಿಳಾಸಕ್ಕೆ ಲಿಖಿತ ರೂಪದಲ್ಲಿ ನೀಡಬೇಕೆಂದು ಈ ಮೂಲಕ ಸೂಚಿಸಲಾಗುತ್ತದೆ.
ಸುಳ್ಳು ಅಥವಾ ದಾಖಲಿಸಿದ ಹಕ್ಕುಗಳ ಪೂರೈಕೆಯನ್ನು ಸಲ್ಲಿಸುವುದು ದಂಡವನ್ನು ಆಕರ್ಷಿಸುತ್ತದೆ. ಸಹಿ:-
ದಿನಾಂಕ: 18ನೇ ಮಾರ್ಚ್ 2024
ಶ್ರೀನಿವಾಸ್ ತಟಕೋಡ
ಸ್ಥಳ: ಬೆಂಗಳೂರು ಲಿಕ್ವಿಡೇಟರ್

ಕರ್ನಾಟಕ ಸರ್ಕಾರ
ಜಿಲ್ಲಾಧಿಕಾರಿಗಳ ಕಾರ್ಯಾಲಯ
(ಜಿಲ್ಲಾ ನಗರಾಭಿವೃದ್ಧಿ ಕೋಶ ಹಾವೇರಿ ಜಿಲ್ಲೆ, ಹಾವೇರಿ)
Phone: 08375-249097 e-mail: dc_haveri@yahoo.co.in
ಸಂ: ನಗರೋತ್ಥಾನ ಹಂತ-4/ವಹಿ- 06/2022-23 ದಿನಾಂಕ: 15-03-2024.

ಇ-ಟೆಂಡರ್ ಪ್ರಕಟಣೆ (ದ್ವಿಲಕ್ಷಾಂತರ ಪದ್ಧತಿಯಲ್ಲಿ)
(ಇ-ಪ್ರಕ್ರಿಯೆಯಲ್ಲಿ ಪೋರ್ಟಲ್ ಮುಖಾಂತರ)

ಹಾವೇರಿ ಜಿಲ್ಲೆಯ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ಬರುವ ನಗರ ಸ್ಥಳೀಯ ಸಂಸ್ಥೆಗಳಾದ ಪುರಸಭೆ ಬ್ಯಾಡಗಿ, ಹಾನಗಲ್ಲ, ಸವಣೂರು, ಶಿಗ್ಗಾವ, ಪಟ್ಟಣ ಪಂಚಾಯತ್ ಹಿರೇಕೆರೂರು, ಗುತ್ತಲ ಗಲ್ಲಿ ಮಾನ್ಯ ಮುಖ್ಯಮಂತ್ರಿಗಳ ಆಮ್ನತ್ ನಗರೋತ್ಥಾನ ಹಂತ-4 ರಡಿಯಲ್ಲಿ ವಿವಿಧ ಕಾಮಗಾರಿಗಳನ್ನು ನಿರ್ವಹಿಸಲು ಕರ್ನಾಟಕ ಸಾರ್ವಜನಿಕ ಸಂಗ್ರಹಣೆಯಲ್ಲಿ ಪಾರದರ್ಶಕ ನಿಯಮ 2000 ಹಾಗೂ ತಿದ್ದುಪಡಿ ನಿಯಮ 2021 ಕ್ಕೆ ಒಳಪಟ್ಟು ಇ-ಪ್ರಕ್ರಿಯೆಯಲ್ಲಿ ಪೋರ್ಟಲ್ ಮೂಲಕ ಟೆಂಡರ್‌ನ್ನು ಕಡಬ್ಬು-3 & 4 ಷರತ್ತಿನಲ್ಲಿ ಆಹ್ವಾನಿಸಲಾಗಿದೆ. ವಿವರ ಈ ಕೆಳಗಿನಂತಿರುತ್ತದೆ.

ಗೌರವಾನ್ವಿತ 1ನೇ ಅಧಿಕ ಸಿವಿಲ್ ನ್ಯಾಯಾಲಯ ಮತ್ತು ಸಿ.ಜಿ.ಎಂ. ತುಮಕೂರು.
ಎಫ್.ಡಿ.ಸಂಖ್ಯೆ: 09/2015
ಅರ್ಜಿದಾರರು: ಹನುಮಂತಯ್ಯ ಪವಿ ವಾರಸುದಾರರು.
-ವಿರುದ್ಧ-
ಎದುರುದಾರರು: ಲಕ್ಷ್ಮಿ ಮತ್ತು ಇತರರು.
1.ಎಂ.ಲಿಂಗಪ್ಪ ಪವಿ ವಾರಸುದಾರರು
7(ಎ) ದತ್ತೇಶ ಕೋಂ ಲೇಟ್ ಲಿಂಗಪ್ಪ ಎಂ. ವಯಸ್ಸು ಸುಮಾರು 52 ವರ್ಷಗಳು,
7(ಬಿ) ಶಿವಕುಮಾರ್ ಬಿನ್ ಲೇಟ್ ಲಿಂಗಪ್ಪ ಎಂ. ವಯಸ್ಸು ಸುಮಾರು 27 ವರ್ಷಗಳು,
7(ಸಿ) ಲಕ್ಷ್ಮಿ ಬಿನ್ ಲೇಟ್ ಲಿಂಗಪ್ಪ ಎಂ. ಕೋಂ ಕುಮಾರಸ್ವಾಮಿ ವಯಸ್ಸು ಸುಮಾರು 25 ವರ್ಷಗಳು,
7(ಡಿ) ವೆಂಕಟೇಶ ಬಿನ್ ಲೇಟ್ ಲಿಂಗಪ್ಪ ಎಂ. ವಯಸ್ಸು ಸುಮಾರು 20 ವರ್ಷಗಳು.
7(ಎ) ರಿಂದ 7(ಡಿ) ವಾಸ: ಮನೆ ಸಂ.37, 13ನೇ ಮೇನ್, ಜಿ.ಸಿ.ನಗರ, ಬೆಂಗಳೂರು-560086.
(7ನೇ ಎದುರುದಾರರ ವಾರಸುದಾರರು)